## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 41/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016

NAME OF THE PARTIES:

Mr. Anil L. Chaurasia & Anr.

V/s.

M/s. Game King Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE DESIGNATION Adv. for Respondents S. No. Robert Walavalkas

Z Karansingh Sheklawat

Adu for Petitioners

Theklawat

## Order CP No. 41/397-398/CLB/MB/MAH/2010

On the Application filed for withdrawal of Company Petition, R1 to R6 having filed the Affidavits agreeing for withdrawal of Company Petition, the same is hereby dismissed as withdrawn. sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)